

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition Nos. 71/2010**

**Coram**

- 1. Shri V.S.Verma, Member**
- 2. Shri M.Deena Dayalan, member**

**Date of Order: 10.1.2011**

**In the matter of**

Order dated 1.9.2010 in Petition No. 71/2010 regarding transmission tariff for combined elements of (i) additional bays at Kolar and Hosur for second circuit of Kolar-Hosur 400 kV D/C line and (ii) 400 kV Hiriyur sub-station, including 315 MVA auto transformer and LLO of Devangere-Hoody 400 kV D/C line at Hiriyur with associated bays under system strengthening scheme-II in Southern Region for the period from 1.4.2009 to 31.3.2014-Issue of corrigendum.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon     **..Petitioner**  
Vs

1. Kerala State Electricity Board, Thiruvananthapuram
2. Tamil Nadu Electricity Board, Chennai
3. Electricity Department, Govt. of Pondicherry, Pondicherry
4. Electricity Department, Government of Goa, Panaji
5. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
6. Northern Power Distribution Company of Andhra Pradesh Limited, Warangal
7. Eastern Power Distribution Company of Andhra Pradesh Limited, Vishakhapatnam
8. Southern Power Distribution Company of Andhra Pradesh Limited, Tirupati
9. Central Power Distribution Company of Andhra Pradesh Limited, Hyderabad
10. Karnataka Power Transmission Corporation Limited, Bangalore
11. Bangalore Electricity Supply Company Ltd., Bangalore
12. Gulbarga Electricity Supply Company Ltd. Gulbarga
13. Hubli Electricity Supply Company Ltd., Hubli
14. MESCOM Corporate office, Mangalore
15. Chamundeswari Electricity Supply Corporation Ltd., Mysore.     **Respondents**

**CORRIGENDUM**

Para 33 of the order dated 1.9.2010 in Petition No. 71/2010 shall be substituted as under:



“33. In addition to the transmission charges, the petitioner shall be entitled to other charges like incentive and surcharge in accordance with the 2009 regulations.”

2. The above corrections have no impact on transmission charges approved by order dated 1.9.2010.

Sd/-  
**(M.DEENA DAYALAN)**  
**MEMBER**

sd/-  
**(V.S.VERMA)**  
**MEMBER**